

(b) The question of setting up a National oilseeds and Vegetable oils Development Board for integrated development and management of oilseeds and vegetable oils is under consideration.

#### Vigilance Complaints

7593. SHRI KAMLA MISHRA MADHUKAR: Will the Minister of IRRIGATION be pleased to state:

(a) how many vigilance complaints were received in respect of Gazetted Officers in the Central Water Commission for last three years;

(b) how many such cases were closed without consulting the Central Vigilance Commission, yearwise details;

(c) how many such cases were referred to the Central Vigilance Commission C.B.I. for advice;

(d) whether there are directives from Government that such cases should not be closed without consultation of the Central Vigilance Commission;

(e) if so, the reasons for not consulting the Central Vigilance Commission in certain matters before closing the cases; and

(f) what action is proposed to be taken against the irresponsible officers?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) 43.

(b) None.

(c) 11.

(d) Yes, Sir.

(e) Does not arise.

(f) Does not arise since no irregularity in processing of cases has occurred in view of answer to part (b) above.

#### Allotment of Plots to SCs and STs under Rohini Housing Scheme

7594. SHRI RAM PRASAD AHIRWAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the persons residing outside Delhi were permitted to make

applications for allotment of plots in Rohini Residential Scheme in Delhi;

(b) if so, what is the total number of such persons category-wise and how many belong to scheduled castes and Scheduled Tribes communities;

(c) what is the number of applicants category-wise who are residents of Delhi and have applied for allotment of plots in the said scheme and how many of them belong to Scheduled Caste and Scheduled Tribe Communities; and

(d) whether resident of Delhi are going to be given any preference in the matter of allotment over non-Delhi residents?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(b) and (c) The applications are under scrutiny and it is not possible at his stage to give the exact figures.

(d) No, Sir.

#### New Ad-hoc Type 'D' Category for Allotment of Government Accommodation

7595. SHRI BHEEKHABHAI: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the creation of new ad-hoc type 'D' quarters for allotment in 'general pool' to persons in the salary range Rs. 700—999 has resulted in the denial of initial allotment to Government servants with more than 24 years of service;

(b) if so, the number of eligible persons with more than 20 years of service in the waiting list for this category;

(c) whether a review as contemplated has taken place now, that the bulk of quarters in type 'C' has become available as also the fact that construction of quarters in type 'C' under the 'crash-programme' was based on maximum satisfaction to persons in the salary range of Rs. 500—999;

(d) if the review has not taken place, the reasons therefore and the steps pro-